GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2211 ANSWERED ON:11.03.2013 CLEARANCE TO AIRPORT Pandey Saroj;Ponnam Shri Prabhakar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any memorandum from Heritage Protection Council of Aranmula against construction of an airport at Aranmula in Kerala violating the Environmental Protection Act and damaging the ecosystems in the area;
- (b) if so, the details thereof along with the reports received from the State Government in this regard;and
- (c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Representation was received from Heritage Protection Council of Aranmula against proposed airport at Aranmula in Kerala alleging that the area notified by State Government for constructing the airport includes wetlands and paddy fields, filling up of which will impact the ecosystem/environmental balance and number of structures of the area, and required detailed examination. Environmental clearance is so far not granted to the proposed Airport project.